

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO. 125/97

DATE OF ORDER : 06-11-1997.

Between :-

S.R.D.S.Raju

... Applicant

And

1. The Addl. Director,  
Missile Systems & Quality  
Assurance, DRDL, Kanchanbagh,  
Hyderabad.
2. The Director General,  
Aeronautical Quality Assurance (AQAS),  
'H' Block, New Delhi - 11.
3. The Commandant,  
College of Defence Management,  
Secunderabad - 500010.
4. The Secretary,  
M/o Defence,  
New Delhi.

... Respondents

-- -- --

Counsel for the Applicant : Shri J.V.Lakshmana Rao

Counsel for the Respondents: Shri V.Vinod Kumar, CGSC

-- -- --

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A) )

-- - --

✓

(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

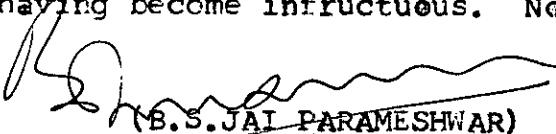
-- -- --

Heard Sri J.V.Lakshmana Rao for the applicant and Sri V.Vinod Kumar for the respondents.

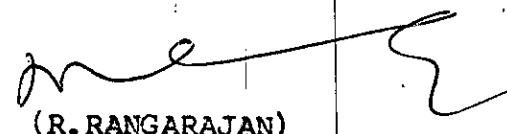
2. This OA is called for today in view of the letter dt.5-11-97 filed by Sri V.Vinod Kumar, standing counsel for the Respondents.

3. This OA is filed to call for the records and direct the respondents to absorb the applicant as Stenographer Gr.II and fix his seniority assigning a proper position by including his name in the list seniority prepared by the respondents.

4. It is now stated that applicant has been taken as permanent Steno Gr.II and will be assigned/allotted the seniority of Steno Gr.II with effect from the date of joining the organisation i.e. from 1-6-93. The letter bearing No.5116/DGAQA/ADMIN-III dt.26-5-97 has been produced today for proving the above said statement. This letter is taken on record. In view of the decision of the respondents, the OA has become infructuous. Hence the OA is dismissed as having become infructuous. No costs.

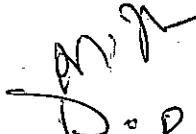
  
(B.S.JAI PARAMESHWAR)  
Member (J)

6.11.97

  
(R.RANGARAJAN)  
Member (A)

Dated: 6th November, 1997.  
Dictated in Open Court.

av1/

  
D.2